



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

21/12/2018

O.A./260/669/2016

SANDHAYARANI SETHI

-V/S-

A.G

ITEM NO: 19

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.S.K.Patra

Notes of The Registry	Order of The Tribunal
	<p>None appeared for the applicant. No one was present for the applicant on 16.5.2018.</p> <p>2. Learned counsel for the respondents is present. He submitted that in the legal heir certificate, copy of which is annexed as Annexure R/4 to the counter, the name of the applicant does not figure. Therefore her claim has been rejected.</p> <p>3. In view of the above it appears that the applicant is no longer interested in pursuing the OA which is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>

(GOKUL CHANDRA PATI)
MEMBER (A)



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